

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3753
ANSWERED ON:12.08.2015
Change of Subject in CBSE Schools
Singh Shri Uday Pratap

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the students in the schools recognised by the Central Board of Secondary Education (CBSE) have the facility to get transferred from one school to another;
- (b) if so, the details thereof;
- (c) whether the students of CBSE schools who enter in the 12th class after passing the 11th class can change their subject;
- (d) if so, the details thereof along with the number of students who changed the subjects in class 12th during the last one year and the current year, State-wise;
- (e) if not, whether it is not the violation of the Right to Education Act; and
- (f) if so, the reaction of the Government thereto?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

(a) and (b): Yes, Madam. Central Board of Secondary Education (CBSE) permits the students studying in CBSE affiliated schools for change of schools to avoid hardship. Such cases of change of schools are given post-facto approval by the CBSE within a month of admission in a new school.

(c) and (d): Under Rule 26(iv) of Examination Bye-Laws Chairman, CBSE is empowered to allow the change of subject (s) in class XII only in exceptional cases provided such a request of change is made before 31st August of the academic session.

The following numbers of students of class XII changed the subject during the last year and current year –

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(As on 03.08.2015)
S. No. CBSE Regional Office States comprising of Year
2014-15 Year
2015-16
1. Delhi Delhi 1250 172
2. Ajmer Rajasthan, Gujarat, Madhya Pradesh, Dadar & Nagar Haveli 2744 833
3. Chennai Andhra Pradesh, Goa, Puducherry, Daman & Diu, Tamil Nadu, Andaman & Nicobar Islands, Karnataka, Maharashtra 585
143
4. Thiruvananthapuram Kerala, Lakshadweep 30 04
5. Allahabad Uttar Pradesh (Excluding Western Uttar Pradesh) 180 21
6. Bhubaneswar Odisha, Chhattisgarh, West Bengal 277 Nil
7. Patna Bihar, Jharkhand 104 02
8. Dehradun Uttarakhand and Western Uttar Pradesh 517 221
9. Panchkula Haryana, Punjab, Jammu & Kashmir, Himachal Pradesh and U.T. Chandigarh 500 400
10. Guwahati Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura 195 Nil
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(e): Does not arise.

(f): It is within the powers of CBSE to allow change of subject (s).
